

Concessions are linked to strict adherence to the approved phased manufacturing programme of indigenisation.

Black Money Unearthed in 1986-87

392. SHRIMATI BASAVARAJESWARI : Will the Minister of FINANCE be pleased to state the amount of black money so far garnered ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : Income-tax Department conducted 5950 searches in the financial year 1986-87 (upto 31.1.1987) reports for which are available. The searches resulted in seizure of *prima facie* unaccounted assets worth Rs. 80.83 crores. The total amount of tax evasion can be known only after all the relevant assessments have been made and become final.

Machinery for Fulfilling of Plan Targets

393. SHRIMATI BASAVARAJESWARI : Will the Minister of PLANNING be pleased to state :—

(a) whether the Planning Commission has geared up its machinery to ensure that the Seventh Plan targets are fulfilled in terms of constant prices;

(b) the extent to which targets were achieved in the first two years of the current Plan;

(c) which are the projects that have been successful and what are the efforts made by the Government in this regard;

(d) whether any new project is also being considered by the Planning Commission in this regard; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM) : (a) The monitoring of implementation of Plan projects/schemes is done by the State Government, the administrative Ministries as also by the Planning Commission. In the Planning Commission review meetings on Central sector projects are taken by Members concerned. Detailed discussions

at Adviser and Secretary level, are held in the Commission at the time of Annual Plan discussions. Status of implementation of projects is carefully examined and all projects costing Rs. 20 crores and above are subjected to network analysis. For fulfilling the targets the Commission also resorts to earmarking of selected projects. Further, the State Plan Division in the Planning Commission is being strengthened by creating a monitoring cell within the Division to monitor the financial and physical progress of Annual Plans of the States/Union Territories.

(b) to (e). The Annual Plan 1986-87 document, which was laid on the Table of the House on 7th November, 1986, gives the performance of 1985-86 Annual Plan and the targets for the current 1986-87 Annual Plan, which is still not over. The progress in Plan outlays/expenditure during the first two years, is broadly in line with the Seventh Plan targets, at constant prices. As regards new projects, Planning Commission considers inclusion of new programmes/schemes/projects in the Plan from the States/Union Ministries depending upon their priority, need and importance together with the availability of resources and the general conformity with Plan objectives and priorities.

Action Plan for Implementation

394. SHRI AKHTAR HASAN : Will the Minister of PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether all the Ministries and Departments have been asked to prepare an action programme on annual, half yearly and even quarterly basis and ensure its full implementation under the 20-Point programme; and

(b) if so, the outcome of this exercise by each Ministry/Department ?

THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI A.B.A. GHANI KHAN CHOUDHURY) : (a) No, Sir. However, the targets under the 20-Point Programme are fixed on annual and quarterly basis in consultation with the States, Central Ministries and the Planning

Commission. Progress is monitored monthly and quarterly against these targets.

(b) Does not arise.

Value of Rupee

395. DR. DATTA SAMANT :
SHRI K. RAMACHANDRA
REDDY :
SHRI VILAS MUTTEMWAR :

Will the Minister of FINANCE be pleased to state :

(a) Value of rupee of October, 1986 calculated on all India basis from Consumer price variation in terms of 1960 rupee value; and

(b) the percentage fall of Indian currency against U.S. Dollar and pound at the end of the year 1986 ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) The purchasing power of rupee, measured as the reciprocal of the All India Consumer Price Index for Industrial Workers (base 1960=100) was 14.60 paise in October, 1986.

(b) The exchange value of the rupee fell by 7.9 per cent against the U.S. dollar and by 9.1 per cent against Pound Sterling between 1st January and 31st December, 1986.

GIC Scheme to Cover Loss due to Terrorism

396. DR. DATTA SAMANT : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the General Insurance Corporation of India has introduced an insurance scheme to cover loss or damage caused by acts of terrorism; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir,

(a) Insurance against losses caused by terrorist action was already being provided as an extension of the insurance cover for ships and aircrafts and cargo in ocean transit or air-transit. The losses caused by terrorist action had been an exclusion in other classes of general insurance business. However, w.e.f. 1st January, 1987, insurance against losses caused by terrorist acts has been made available by the General Insurance Industry as an extension of the Riot, Strike and Malicious Damage Risks in various classes of business. The indemnity is limited to Rs. 2.50 crores at one location in case the premises are under sole occupation of Rs. 10 lakhs per insured in multiple occupancy premises. The claim is payable only when it exceeds 10% of the sum insured or Rs. 10,000 whichever is less. The annual premium is Rs. 0.3 per mille of the sum insured of the risk subject to a maximum premium per risk of Rs. 6.25 lakhs for sum insured of over Rs. 205 crores.

National Income and per Capita Expenditure

397. DR. DATTA SAMANT : Will the Minister of PLANNING be pleased to state :

(a) the total national income for the years 1984-85 and 1985-86;

(b) the average per capita increase in the national income in the year 1985-86; and

(c) the per capita expenditure for the year 1985-86 ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM) : (a) According to the latest estimates of national income and related aggregates released by the Central Statistical Organisation (CSO) the total national income for the years 1984-85 and 1985-86 at current prices was Rs. 174018 crores and Rs. 195707 crores and at constant (1970-71) prices Rs. 57,243 crores and Rs. 60,143 crores respectively.

(b) The increase in average per capita national income in 1985-86 at current